

sions) (i) correcting the reply given on the 17th December, 1992 to Unstarred Question No. 4153 by Shri Manjay Lal regarding purchase of pipeline for and (ii) giving reasons for delay in correcting the replay. [Placed in Library. See No. LT-3503/93]

Annual Report and Review on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92, etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : SIR, I BEG to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3504/93]

PUBLIC ACCOUNTS COMMITTEE

Forty-first and Forty-third Reports

[*Translation*]

Shri Atal Bihari Vajpayee (Lucknow) : Mr. Chairman, Sir, I beg to present the following Reports (Hindi and English versions of the Public Accounts Committee versions)

1. Forty-first Report on action taken on 136th Report (8th Lok Sabha) on Income escaping assessment.
2. Forty-third Report on action taken on 169th Report (8th Lok Sabha) on Heavy Water Plant, Tuticorin.

13.19 hrs.

The Lok Sabha then adjourned for Lunch till twenty minutes past fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at twenty-five minutes past fourteen of the Clock.

(Mr. Deputy Speaker- in the Chair)

[*English*]

SHRI ANIL BASU (ARAMBAGH) : Sir, when is the Government going to make a statement on Tirpura issue ?

MR. DEPUTY SPEAKER : Let us see later.

Now, we shall take up matters under Rule 377.